

ITEM NO.8 Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 1012/2020

VASIREDDY GOVARDHANA SAI PRAKASH & ORS.

Petitioner(s)

VERSUS

UNION PUBLIC SERVICE COMMISSION & ORS.

Respondent(s)

(FOR ADMISSION and IA No.88221/2020-EX-PARTE AD-INTERIM RELIEF and  
IA No.88222/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT )

Date : 24-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. V.K. Shukla, Sr. Adv.

Mr. Alakh Alok Srivasava, AOR

Mr. Rohit Pandey, Adv.

Mr. Subham Solanki, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Liberty is granted to serve advance copy on the Standing  
Counsel for the Union Public Service Commission as well as on the  
Standing Counsel for the Central Agency representing Union of India  
through email/online.

List the matter on 28.09.2020.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)

